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AS

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.C.P. NO. 4/93 in
O.A. NO. 2317/89

New Delhi this the 12th day of May, 1994

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. P. T. THIRUVENGADAM, MEMBER (A)

Devi Lal S/O Charan Singh,
Chemist Melallurlogist Asstt.,
Northern Railway,
Diesel Shed, Tughlakabad,
New Delhi.
R/O Tughlakabad Railway Station,
New Delhi. ...

Petitioner

(By Advocate Shri G. D. Bhandari)

Versus

1. Shri S. N. Mathur,
General Manager,
Northern Railway,
Baroda House, New Delhi.
2. Shri B. D. Narula,
Chief Workshop Engineer,
Northern Railway,
Baroda House, New Delhi.
3. Shri A. K. Khosla,
Divl. Mechanical Engineer (DSL),
Northern Railway Diesel Shed,
Tughlakabad, New Delhi. ...

Respondents

(By Advocate Shri H. K. Gangwani)

O R D E R (CRAL)

Shri Justice V. S. Malimath-

We are now satisfied that the judgment has been complied with. If the petitioner has any grievance in regard to the subsequent promotions or in regard to arrears, it is open to him to work out his rights in other independent proceedings. Without prejudice to that right of the petitioner, these proceedings are dropped.

p. t. t.

/as/

(P. T. Thiruvengadam)
Member (A)

Malimath
(V. S. Malimath)
Chairman